ſ	Name of the Corporate Debtor	Vadraj Cement	Date of	02-02-2024	List of	
		Limited	commencement		creditors as	10-Apr-25
			of CIRP		on:	

Annexure 7 - List of Operational creditors (Government Dues)

SI No Details of claimant	Details of Claim received		Details of claims admitted					Amount of	Amount of any	Amount of Claims	Amount of Claims	Remarks, if any	
Department	Date of receipt	Amount Claimed	Amt of Claim	Nature of	Amount covered	Amount	Whether	% Voting Share	Contingent Claims	mutual dues that	not admitted	under verification	
			Admitted	Claim	by Security	covered by	Related Party?	in CoC, if		may be set off			
					Interest	Guarantee		applicable					
1 Regional Provident Fund	08-02-2024	6,86,84,541	6,86,84,541	Provident	6,86,84,541.00	-	No	NA	-	-	-	-	
Commissioner-II, Gandhidham				fund dues									
2 Assistant Commissioner of State Tax, Unit-102, Bhuj	14-02-2024	3,01,70,77,603	2,15,46,75,221	Tax dues	2,15,46,75,220.70	-	No	NA	-	-	86,24,02,382	-	
3 Assistant Commissioner, CGST, Bhuj	15-02-2024	6,04,21,825	6,03,34,514	Tax dues	-	-	No	NA	-	-	87,311	-	
4 Regional Provident Fund Commissioner-II and Recovery Officer, Dadar	16-02-2024	3,64,16,300	3,64,16,300	Provident fund dues	3,64,16,300.00	-	No	NA	-	-	-	-	
5 Assistant Commissioner of Income Tax, Mumbai	29-02-2024	7,80,23,56,284	7,45,80,31,536	Tax dues	-	-	No	NA	-	-	34,43,24,748	-	
6 Gujarat Maritime Board	01-05-2024	2,65,82,232	1,50,30,000	Permission Charges	-	-	No	NA	-	-	1,15,52,232	-	
TOTAL		11,01,15,38,785	9,79,31,72,112	-	2,25,97,76,062	-	-	-	-	-	1,21,83,66,673	-	-

Amount in Rs

Notes:

1 The last available audited financial statements for VCL are as on March 31, 2018, and the claims submitted by creditors have been verified on a best-efforts basis based on the limited available information.